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15/3/19

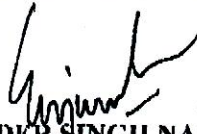
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

Subject:- Uthala/Prayer Meeting in memory of Sh. Sidharth Sharma,
Ld. ADJ-03, East District, KKD Courts, Delhi.

With profound sorrow and grief this is to inform that Sh. Sidharth Sharma,
Ld. ADJ-03, East District, KKD Courts, Delhi, has left for his heavenly abode.

The 'Uthala/Prayer Meeting' in his memory will be held on Saturday i.e.
16th March, 2019 from 04:00 pm to 05:00 pm at Community Hall, Saket Court
Residential Complex, New Delhi.


(GAJENDER SINGH NAGAR)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

686/16260-16380

No...../ACJ(Central)/2019

Dated, Delhi the...15/3/19...

Copy forwarded for necessary information and necessary action to :

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South-West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DIJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCITD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini / Saket / KKD Courts, Delhi/New Delhi.

(1) For unloading on LAYERS.
to be through LAYERS.

**OFFICE OF THE DISTRICT & SESSIONS JUDGE NORTH DISTRICT
ROHINI COURTS COMPLEX, DELHI**

No. 8252-8284 Admn-III/Cir/North/RC/2019

Dated, Delhi, the:- 16/3/19

Copy forwarded for information and necessary action to :-

1. All the Judicial Officers, DHJS/DJS, North District, Rohini Courts, Delhi.
2. P.S. to Ld. District & Sessions Judge, North, Rohini Courts, Delhi.


(S.S. MALHOTRA)
Officer In-charge Administration Branch-III
North District, Delhi